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Title: The Anganwadi workers (Regulation of Service and other Benefits) Bill, 2008.

श्री हंसराज गं. अहीर (चन्द्रपुर) : महोदय, मैं प्रस्ताव करता हूँ कि आंगनवाड़ी कार्यकर्ता की सेवाओं का नियमितीकरण और उन्हें सरकार के स्थायी कर्मचारियों की हैसियत प्रदान करने तथा उससे संबंधित विचारों का उपबंध करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for regularization of the services and conferring the status of permanent employees of Government on Anganwadi Workers and for matters connected therewith."

The motion was adopted.

श्री हंसराज गं. अहीर (चन्द्रपुर) : महोदय, मैं विधेयक पुरःस्थापित करता हूँ।

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** Introduced with the recommendation of the President.